

THE HIGH COURT OF MEGHALAYA
SHILLONG

No. HCM II/202/2014/Pt

Dated Shillong the ____ August, 2015

NOTICE INVITING QUOTATIONS

Sealed Quotations affixing non-refundable Court Fee stamp of ₹ 20/- (Rupees Twenty) only are invited for supply of the following items as per the rates approved by the IT Department or prevailing DGS&D Rate from intending Firms (Govt. Registered). The rate should be clearly written both in words and figures. The rates so approved should be inclusive of all taxes. The specifications of the items are as under:

1. Set-top VC Systems for IP Network (Model: Polycom HDX 7000/LifeSize Team 220 + 10X Camera + Micpod) (with 5 year warranty).
2. 40" LED TV (Model: Panasonic THL42ESD-CP/Samsung MD40B) (with 5 year warranty).
3. Multimedia Projector with wireless connectivity between PC and Projector – Resolution: 1280 * 800 W XGA, ANSI Lumen: 3000.
4. Automatic White Screen (8 ft. * 6 ft)
5. Cordless Mic.
6. Document Camera.


The Quotations in sealed cover addressed to REGISTRAR GENERAL, High Court of Meghalaya, Shillong - 793001 superscripting thereon "Supply of Gadgets & Peripherals (VC, Projector, etc) in the newly inaugurated Conference Hall" must reach the office of the undersigned by 1.00 PM on or before 16th September, 2015 and the Quotations will be opened at 2.00 P.M. on the same day in the Office Chamber of the Registrar General. Quotations received after the specified date/time will be summarily rejected.


REGISTRAR GENERAL

No. HCM II/202/2014/Pt /2522A
Copy to:

Dated Shillong the 28 August, 2015

1. Private Secretaries to Hon'ble Mr. Justice T. Nandakumar Singh, Chairperson, Computer Committee.
2. Private Secretaries to Hon'ble Mr. Justice S. R. Sen.
3. The Director, Department of Information and Public Relations for publication.
4. The System Analyst for uploading in the Official Website.
5. Office Notice board.
6. Account Section.
7. Office File.


REGISTRAR GENERAL